

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4165
ANSWERED ON:07.08.2014
POWER PROJECT ON TAWANG CHU RIVER
Adsul Shri Anandrao ;Yadav Shri Dharmendra

Will the Minister of POWER be pleased to state:

- (a) whether the Union Government proposes to build 800 MW power project on the Tawang Chu river;
- (b) if so, the details thereof;
- (c) whether Tawang hydroelectric project will require diversion of 116 hectares of forest land including 19.6 hectares for underground use;
- (d) if so, the details thereof;
- (e) whether the aforesaid project has got the environmental clearance;
- (f) if so, the details thereof; and (g) if not, the steps taken by the Union Government to get the said clearance?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY
(SHRI PIYUSH GOYAL)

(a) & (b) : Hydro Electric Project (HEP) of 800 Mega Watt (MW) capacity namely Tawang Stage-II on Tawang Chu river has been concurred by CEA as per following details:

Name of Project (MW)	Installed capacity	State concurrence	Developer	Date of CEA
Tawang Stage-II HEP	4x200=800	Arunachal Pradesh	NHPC Limited	22.09.2011

(c) & (d) : Tawang Hydroelectric Project Stage-II (800 MW) of NHPC Ltd. will require diversion of 116.62 hectare (ha) of forest land including 19.67 ha for underground use. The details of forest land which will be diverted for the project is as under:

S. No.	Category of Forest Land	Area (ha)
1.	Unclassified State Forest	20.15
2.	Community land (with forest cover)	68.49
3.	Private land (with forest cover)	8.31
4.	Land for underground structures	19.67
	Total	116.62

(e) to (g) : After appraising the project from environmental angle, the Ministry of Environment and Forests has accorded environmental clearance on 10.06.2011 as per the provisions of environmental Impact Assessment Notification, 2006 and its subsequent amendment, 2009 subject to certain conditions.